CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

M.A. No. 482 of 1997.

Present: HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.
HON'BLE MR. D. PURKAYASTHA. JUDICIAL MEMBER.

Union of India & Ors. (D/o Supply)
Vrs.

Purna Ch. Das.

For applicants: Mrs. U. Sanyal, Counsel.

For respondents OP: Mr. Samir Ghosh, Counsel.

Heard on : 13.1.98.

Ordered on : 13.1.98.

DRDER

B.C.Sarma, AM.

- 1. This M.A. has been filed with the prayer for granting extension of time upto 31st March'98 in order to implement the direction given in the Order dated 15.9.97 passed in OA No. 7 of 1996.
- 2. Mr. Ghesh, ld. Counsel appears for the opposite-party and he has raised no objection to that prayer.
- Accordingly, hearing the 1d. Counsel for both the parties, and perusing records, we allow the M.A. and grant time to implement the direction given in the O.A 7/96 upto 31.3.1998. No order is passed as regards costs.

MEMBER (J)

MEMBER (A